

OFFICE OF THE CMM, SOUTH DISTRICT SAKET COURTS COMPLEX, NEW DELHI

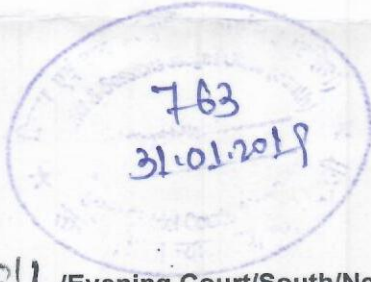
ORDER

As approved by the Ld. District & Sessions Judge (South), the below mentioned judicial officer is hereby deputed to preside over the Evening Court of the South District in Saket Courts Complex for the month of **February-2019**.

S.No	Name of Judicial Officer	Name of Evening Court	Room No.
1.	Sh. Harjyot Singh Bhalla, ACMM	Evening Court No-1 (South District)	7 (Ground Floor)

Note :-

- (i) Whenever the Evening Court Judge is on leave or busy in administrative work etc. or is not available due to any reason, he/she shall intimate the office of undersigned.
- (ii) Presiding officer of Evening Court will be assisted by his/her own staff consisting of Reader, one Stenographer and one Orderly.
- (iii) In case of any exigency, if, the Presiding Officer of Evening Court No.1, **South District** is on leave or not available otherwise, the duty Metropolitan Magistrate of **South District** of the day shall deal with the work of Evening Court No.1, **South District** for that day.
- (iv) It is further impressed upon the judicial officer holding the evening court that he/she shall hold his/her court in the room specifically earmarked for the said purpose from 5:00 PM to 7:00 PM and not in his/her own regular court room.




(**POOJA TALWAR**)
Chief Metropolitan Magistrate (South)/
Officer In-Charge (Evening Cell)
Saket Courts, New Delhi

No. 1994-2019 /Evening Court/South/New Delhi

Dated:- 31/01/2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
3. The Chief Metropolitan Magistrates of Central Districts, THC, Delhi.
4. The Officer concerned with the request to send the names of his/her court staff along with the details of days on which they have attended the Evening Court.
5. The Administrative Civil Judge (South), Saket Courts, New Delhi.
6. The DCP, South District, New Delhi.
7. The Accounts Officer, Account Branch (South), Saket Courts Complex, New Delhi .
8. The Incharge, Care-taking Branch (South), Saket Courts, New Delhi.
9. The PRO/APRO (South), Saket Courts, New Delhi.
10. The Incharge, Cash Branch (South), Saket Courts, New Delhi.
11. The Chief Prosecutor, Saket Courts Complex, New Delhi.
12. The Secretary, Bar Association, Saket Court, New Delhi.
13. The Incharge Pool Car Section (South), Saket courts, New Delhi.
14. The Lockup Incharge (South), Saket Courts Complex, New Delhi
15. Reader to Ld. District & Sessions Judge (South), Saket Court Complex, New Delhi.
16. Website Committee, Central District, THC, Delhi
17. Computer Branch, South District, Saket Court.
18. Ahlmad of Evening Court No. 1, South District, Saket Court.